

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-27/2005/4205/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri B. Sutradhar,  
District & Sessions Judge,  
West Karbi Anglong, Hamren.

Dated Guwahati the <sup>th</sup> 14 May, 2024.

Sub: **Station Leave Permission.**

Ref:- Your letter No. DJ/WKA/2024/CL-SL/3/67-69, dtd. 10.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 11.05.2024 till the morning of 17.05.2024**, as prayed for. The Chief Judicial Magistrate, West Karbi Anglong, and in his absence, the Munsiff-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-27/2005/4206/A, dated** , 14-05-2024

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**